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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.10/66/HDB/2017
NAME OF THE COMPANY	Raghu Vamsi Shares Trading Pvt Ltd
NAME OF THE PETITIONER(S)	Raghu Vamsi Shares Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	
UNDER SECTION	bb

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Enclosed Order Sheet

ORDER

Company Application is allowed by separate order.



Member (Technical)



Member (Judicial)